

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 236/(MAH)/2017  
CA No.

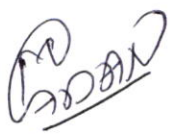
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Emma Auto Ancillary Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
30	Chandrabans Mhadeswar & Meelan Gupta	Advocate	

**COMMON ORDER**

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017  
C.S.P. No. 236/230-232/NCLT/MB/MAH/2017  
C.S.P. No. 220/230-232/NCLT/MB/MAH/2017  
C.S.P. No.230/230-232/NCLT/MB/MAH/2017  
C.S.P. No.231/230-232/NCLT/MB/MAH/2017  
C.S.P. No.235/230-232/NCLT/MB/MAH/2017  
C.S.P. No.213/230-232/NCLT/MB/MAH/2017  
C.S.P. No.215/230-232/NCLT/MB/MAH/2017  
C.S.P. No.232/230-232/NCLT/MB/MAH/2017  
C.S.P. No.222/230-232/NCLT/MB/MAH/2017  
C.S.P. No.211/230-232/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. Reports from the concerned offices are awaited. Hence adjourned.
3. The matter is adjourned to **16<sup>th</sup> June, 2017**.

**Dated: 03.05.2017**

sd/-  
**M.K. Shrawat**  
**Member (Judicial)**